

GOVERNMENT OF INDIA
MINISTRY OF PANCHAYATI RAJ
LOK SABHA
UNSTARRED QUESTION NO. 1652
ANSWERED ON 10/02/2026

RASHTRIYA GRAM SWARAJ ABHIYAN

1652. SHRI MOHITE PATIL DHAIRYASHEEL RAJSINH:
SHRI BHASKAR MURLIDHAR BHAGARE:
SMT. SUPRIYA SULE:
DR. AMOL RAMSING KOLHE:
PROF. VARSHA EKNATH GAIKWAD:
SHRI SANJAY DINA PATIL:

Will the Minister of PANCHAYATI RAJ be pleased to state:

- a. the role of the Union Government in implementing the Rashtriya Gram Swaraj Abhiyan (RGSA) in the States and the funds sanctioned, released and utilised during the last three years, State-wise including Maharashtra;
- b. the support provided by the Union Government for capacity building and training of elected representatives and Panchayat functionaries in the State, State-wise including Maharashtra;
- c. the measures taken by the Union Government to promote digital governance in Maharashtra under RGSA, including rollout of the eGram Swaraj platform and assistance for computerisation of Gram Panchayats, State-wise, including Maharashtra;
- d. the manner in which the Union Government is ensuring effective convergence of RGSA with other Central schemes and alignment with Sustainable Development Goals (SDGs) at the Panchayat level; and
- e. the outcomes achieved in Maharashtra in terms of improved planning, transparency and service delivery, along with the monitoring and evaluation mechanism adopted by the Union Government to assess RGSA implementation, State-wise ?

ANSWER

THE MINISTER OF PANCHAYATI RAJ

(SHRI RAJIV RANJAN SINGH ALIAS LALAN SINGH)

(a) & (b) Panchayat, being “Local Self Government”, is a State subject and part of the State list of the Seventh Schedule of the Constitution of India. Thus, providing support to strengthen Panchayat capacity is primarily the responsibility of States/UTs. However, the

Ministry is implementing a Centrally Sponsored Scheme called Revamped Rashtriya Gram Swaraj Abhiyan (RGSA) w.e.f. financial year 2022-23, with the main objective of supporting the capacity building of Panchayati Raj institutions (PRIs) by imparting training to Elected Representatives (ERs) and other stakeholders to develop their governance capabilities for leadership roles, enabling Gram Panchayats to function effectively across all States/UTs, including Maharashtra.

Under the scheme, capacity building and training for elected representatives, functionaries, and other stakeholders of Panchayats are supported under different categories, viz. basic orientation and refresher training, thematic training, specialized training, Panchayat development plan training, etc. Additionally, the scheme also supports exposure visits, development of training modules and materials, etc.

Further, under the scheme, multiple training interventions have been undertaken to strengthen the capacities of Panchayati Raj Institutions. Capacity building of elected representatives and functionaries has been rolled out through institutes of excellence such as IIMs/IITs under the Leadership/Management Development Programme (MDP). To enhance financial self-reliance of Gram Panchayats, a dedicated Own Source Revenue (OSR) training module developed in collaboration with IIM Ahmedabad. Additionally, the Ministry has launched a Specialized Training Module for the capacity building of Women Elected Representatives (WER) of Panchayati Raj Institutions. The scheme is demand-driven in nature, and funds are released to the States/UTs against the total amount of Annual Action Plans (AAPs) approved by the Central Empowered Committee.

In addition to training interventions, the scheme supports institutional strengthening and the creation of basic infrastructure for capacity building at the Panchayat level. This includes support for establishing institutional mechanisms for training and capacity building, and for creating Panchayat infrastructure such as Gram Panchayat Bhawans, computer facilities, and the co-location of Common Service Centres (CSCs) in panchayat office premises, on a limited scale.

State/UT-wise details of funds released & utilized, and participants trained during the last three years under the scheme, including Maharashtra, are attached at **Annexure-I** and **Annexure-II**, respectively.

(c) The Ministry is implementing the e-Panchayat Mission Mode Project (MMP) under RGSA, which has significantly enhanced transparency, efficiency, and governance at the grassroots level. The eGramSwaraj application, developed as part of the e-Panchayat MMP, has facilitated digital planning, accounting, monitoring, and online payments at the Panchayat level. The integration of eGramSwaraj with the Public Financial Management System (PFMS) enables real-time payments to vendors and service providers, ensuring seamless fund flow and reducing delays. During FY 2025–26, 2,53,992 Gram Panchayats across the country, including those in Maharashtra, uploaded their Gram Panchayat Development Plans (GPDPs). During the same period, Panchayati Raj Institutions (PRIs) transferred more than Rs. 44,000 crore to vendors through the eGramSwaraj–PFMS interface. The state-wise adoption status of eGramSwaraj for the XV Finance Commission is provided at **Annexure-III**.

The Ministry has also introduced SabhaSaar, an AI-enabled voice-to-text and meeting summarisation platform, to support accurate and timely documentation of Gram Sabha and Panchayat meetings. SabhaSaar is intended to enhance transparency, efficiency and follow-up in grassroots governance. As on date, a total of 1,15,115 Gram Panchayats across States and Union Territories have used the SabhaSaar platform for automated summarisation of Gram Sabha and Panchayat meetings.

The Ministry is encouraging the Panchayats to adopt their own Citizens' Charter for successful delivery of services for which the Ministry has formulated the model Citizens' Charter and shared with the States. Adoption of such Citizens' Charter by the States is being monitored through dedicated portal. So far, Citizen Charter has been uploaded by 2.15 lakh Gram Panchayats (GPs) and offering 954 services.

Further, applications developed by the Ministry like Meri Panchayat has endeavoured to bring transparency in Panchayat Governance by making information on planning, activities and progress of works in Panchayat accessible to public. Similarly, Panchayat NIRNAY is an online application aims at bringing transparency and better management in conduct of Gram Sabhas by Panchayats.

Furthermore, an application of 'AuditOnline' has been developed for online audits of Panchayat accounts and their financial management. AuditOnline for transparent auditing of Central Finance Commission funds utilization to strengthen financial management of Panchayats launched in April 2020.

For the e-enablement of Panchayats, procurement of computers has also been approved under the Rashtriya Gram Swaraj Abhiyan (RGSA) scheme. State/UT-wise computers approved including Maharashtra under the scheme are attached at **Annexure-IV**.

(d) The Ministry has been rolling out the People's Plan Campaign (PPC), also known as "Sabki Yojana, Sabka Vikas," since 2018 to prepare Panchayat Development Plans (PDPs) at the grassroots level. The campaign is conducted in a structured manner from 2nd October each year until the end of the financial year, to prepare plans for the ensuing financial year. The planning process emphasizes convergence of Central Government schemes implemented at the grassroots level to achieve the Localization of Sustainable Development Goals (LSDGs) in Panchayats, which, in turn, contributes to the attainment of the Sustainable Development Goals (SDGs). The State/UT-wise Gram Panchayat Development Plan of 2025-26, prepared and uploaded, is given at **Annexure-V**.

In addition, the Ministry has developed the Panchayat Advancement Index (PAI) to assess and measure the progress of grassroots-level institutions in achieving localized Sustainable Development Goals (LSDGs), thereby contributing to the attainment of SDG 2030. PAI is a multi-domain and multi-sectoral index designed to holistically assess the development, performance, and progress of Gram Panchayats. By capturing scores across various LSDG themes, the PAI helps identify development gaps at the Panchayat level and promotes convergence of resources, schemes, and interventions of different Ministries/Departments. This facilitates the preparation of convergent plans by Gram Panchayats for effective utilization of schemes and funds at the grassroots level.

(e) In Maharashtra, 28,326 Panchayats have been onboarded on the eGramSwaraj portal to enhance transparency and accountability. Further, 28,295 Panchayats have prepared and uploaded their Panchayat Development Plans for FY 2025–26 on the portal.

A real-time monitoring of trainings is undertaken through the Training Management Portal (TMP) for all States/ UTs including Maharashtra. Apart from this, the implementation of RGSA is regularly reviewed through meetings/ video conferences, field visits by the Ministry's officials, as well as pre-CEC meetings. The Central Empowered Committee also reviews the implementation of RGSA, while approving the Annual Action Plans of States/UTs. Further, third party evaluation of revamped RGSA has been carried out by the Ministry through Institute of Rural Management, Anand (IRMA) and NITI Aayog through Sambodhi for various states.

Annexure-I

Annex refer to in reply to Part(a) & (b) of the Lok Sabha Unstarred Question No. 1652 to be answered on 10/02/2026 regarding Rashtriya Gram Swaraj Abhiyan

State/UT-wise details of funds released and utilized under the scheme during last three years
(2022-23 to 2024-25)

Sl. No.	States/ UTs	2022-23			2023-24			2024-25		
		AAP Approved	Funds Released	Fund utilized [^]	AAP Approved	Funds Released	Fund utilized [^]	AAP Approved	Funds Released	Fund utilized [^]
1	Andaman & Nicobar Islands	5.15	0.00	1.03	2.98	0.79	1.28	4.53	2.12	1.18
2	Andhra Pradesh	440.52	0.00	5.62	353.54	0.00	21.35	215.80	2.52	59.64
3	Arunachal Pradesh	287.27	108.69	132.45	184.34	72.09	89.97	235.02	70.00	77.94
4	Assam	192.35	55.29	95.15	215.15	77.70	91.41	209.02	60.00	71.87
5	Bihar	423.59	33.37	70.07	341.05	25.00	51.81	232.40	0.00	75.08
6	Chhattisgarh	78.19	0.00	29.52	64.14	17.57	22.25	88.03	16.50	34.12
7	Dadra & Nagar Haveli and Daman & Diu	8.02	1.14	4.50	6.31	1.00	0.38	6.72	1.00	0.24
8	Goa	3.53	0.00	1.12	2.42	0.89	1.00	4.00	1.35	1.29
9	Gujarat	58.05	0.00	0.01	74.54	0.00	1.28	120.36	0.00	15.48
10	Haryana	279.51	0.00	3.06	53.84	0.00	8.84	37.03	5.00	8.22
11	Himachal Pradesh	194.60	60.65	37.49	95.19	19.31	69.30	82.13	27.21	42.94
12	Jammu & Kashmir	234.82	40.00	57.75	290.03	65.00	98.61	327.12	65.00	57.89
13	Jharkhand	127.34	0.00	18.44	125.68	31.00	25.95	127.41	0.00	26.47
14	Karnataka	204.32	36.00	25.67	157.70	20.00	39.02	169.26	16.25	49.53
15	Kerala	126.97	30.40	23.13	115.03	10.00	37.04	72.15	10.00	32.65
16	Ladakh	14.12	0.00	1.52	14.69	1.00	0.80	16.09	0.00	0.58
17	Madhya Pradesh	416.76	28.00	145.17	559.48	32.17	74.16	238.26	40.00	96.82
18	Maharashtra	261.88	37.84	129.03	337.21	116.12	194.26	379.74	80.00	134.79

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19	Manipur	50.65	8.63	3.31	40.43	9.56	8.34	33.58	0.00	3.91
20	Meghalaya	49.09	0.00	6.41	54.96	6.00	6.26	48.70	8.00	7.60
21	Mizoram	79.45	14.27	25.48	100.17	10.00	15.64	103.11	12.00	19.63
22	Nagaland	43.11	0.00	0.00	64.02	10.00	5.46	45.37	10.00	15.32
23	Odisha	88.73	11.40	24.83	79.56	27.33	44.22	102.40	20.00	60.15
24	Punjab	144.35	34.25	42.91	104.10	10.00	23.06	74.74	5.00	23.89
25	Rajasthan	158.97	0.00	32.53	139.96	21.72	40.12	162.95	15.00	30.88
26	Sikkim	28.29	6.01	4.98	26.26	6.00	7.90	25.91	7.00	7.19
27	Tamil Nadu	104.69	25.42	8.53	180.60	0.00	25.98	211.42	45.00	63.69
28	Telangana	322.48	0.00	3.19	269.44	20.00	20.47	199.01	0.00	8.99
29	Tripura	35.73	9.80	3.76	40.23	7.43	10.96	43.82	10.00	20.24
30	Uttar Pradesh	514.69	85.05	96.33	368.95	84.13	158.95	360.85	38.77	180.84
31	Uttarakhand	116.72	42.48	57.15	244.96	64.67	66.29	190.40	50.00	63.72
32	West Bengal	120.03	4.28	50.89	137.10	33.69	57.32	140.08	52.68	82.56
	Sub-Total		672.97			800.17			670.40	
	Other Implementing Agency		10.01		-	14.69			23.77	
	Total	5213.97	682.98	1141.03	4844.06	814.86	1319.68	4307.41	694.17	1375.34

^ Includes unspent balance of previous year and State share.

Note: The scheme is demand-driven in nature. The Annual Action Plan (AAP) approved by Central Empowered Committee (CEC) based on the proposal submitted by the States, and the release of funds depends upon various aspects like approval of AAP, unspent balance of previous year, pace of utilisation, submission of requisite documents alongwith Utilization Certificates comply with DoE guidelines etc.

Annexure-II

Annex refer to in reply to Part(a) & (b) of the Lok Sabha Unstarred Question No. 1652 to be answered on 10/02/2026 regarding Rashtriya Gram Swaraj Abhiyan

Year-wise and State/UT- wise details of number of participants provided training under revamped RGSA

Sl. No	States	2022-23	2023-24	2024-25
1	Andaman & Nicobar Islands	1874	2865	5221
2	Andhra Pradesh	649156	165001	325643
3	Arunachal Pradesh	3,711	6138	12344
4	Assam	227733	348183	144936
5	Bihar	404406	163809	435896
6	Chhattisgarh	121099	163292	90559
7	Dadra & Nagar Haveli and Daman and Diu	575	1000	1073
8	Goa	1777	3548	4519
9	Gujarat	250	1938	90368
10	Haryana	4859	12431	11909
11	Himachal Pradesh	9531	92458	120455
12	Jammu & Kashmir	284138	350026	82534
13	Jharkhand	8302	54056	135817
14	Karnataka	213467	363317	321380
15	Kerala	179478	149153	129632
16	Ladakh	0	0	26
17	Lakshadweep	0	0	0
18	Madhya Pradesh	281610	86884	242279
19	Maharashtra	1041165	984321	363111
20	Manipur	894	5591	195
21	Meghalaya	11,588	74410	78537
22	Mizoram	2659	9800	9841
23	Nagaland	1832	3435	4725
24	Odisha	79116	160774	279505
25	Puducherry	0	0	0
26	Punjab	36378	13359	122848
27	Rajasthan	2481	96389	71795
28	Sikkim	13,552	11249	6709
29	Tamil Nadu	106560	101513	78490

30	Telangana	14506	2441	1701
31	Tripura	7743	63715	54228
32	Uttarakhand	48241	144374	22342
33	Uttar Pradesh	263409	82712	76302
34	West Bengal	174974	272762	228081
35	NIRDPR and Others	5229	1438	1941
	Total	4202293	3992382	3554942

Annexure-III

Annex refer to in reply to Part(c) of the Lok Sabha Unstarred Question No. 1652 to be answered on 10/02/2026 regarding Rashtriya Gram Swaraj Abhiyan

State-wise adoption status of eGramSwaraj for the XV Finance Commission for FY 2025-26

S.No	State Name	Total Number of Village Panchayats & Equivalent	Village Panchayat onboard	Village Panchayats & Equivalent With Online Payment	Total Number of Block Panchayats & Equivalent	Block Panchayat onboard	Block Panchayats With Online Payment	Total Number of Zila Panchayats & Equivalent	Zila Panchayat onboard	Zila Panchayats With Online Payment
1	Andhra Pradesh	13327	13320	12991	660	660	648	13	13	13
2	Arunachal Pradesh	2108	2108	1467	0	0	0	27	26	22
3	Assam	2663	2164	2027	182	182	177	30	29	27
4	Bihar	8054	8054	8038	534	534	527	38	38	38
5	Chhattisgarh	11692	11687	11209	146	146	146	33	33	27
6	Goa	191	191	107	0	0	0	2	2	2
7	Gujarat	14619	14593	13493	248	248	248	33	33	33
8	Haryana	6227	6227	5949	143	143	139	22	22	22
9	Himachal Pradesh	3615	3615	3546	81	81	81	12	12	12
10	Jharkhand	4345	4345	4080	264	264	261	24	24	24
11	Karnataka	5949	5949	5939	238	232	88	31	31	23
12	Kerala	941	941	934	152	152	152	14	14	14
13	Madhya Pradesh	23011	23011	21950	313	313	309	52	52	52
14	Maharashtra	27977	27941	25880	351	351	254	34	34	33
15	Manipur	3175	161	113	-	-	-	12	6	4
16	Meghalaya	6828	NA	NA	-	-	-	3	3	2
17	Mizoram	855	841	811	-	-	-	0	0	0
18	Nagaland	1312	984	0	-	-	-	0	0	0
19	Odisha	6794	6794	6782	314	314	313	30	30	28
20	Punjab	13236	13233	11674	155	151	148	23	23	21
21	Rajasthan	11185	11183	10653	361	353	351	33	33	33
22	Sikkim	199	199	196	--	-	-	6	6	6
23	Tamil Nadu	12482	12482	12413	388	388	388	36	36	36
24	Telangana	12849	12629	2232	570	540	377	32	32	26

25	Tripura	1194	1194	1192	75	75	75	9	9	9
26	Uttarakhand	7817	7771	5816	95	95	94	13	13	12
27	Uttar Pradesh	57695	57693	57369	826	826	817	75	75	74
28	West Bengal	3339	3339	3337	345	345	345	22	21	21
	Total	263679	252649	230198	6441	6393	5938	659	650	614

Source: eGram Swaraj Portal as on 04.02.2026

(-) Meghalaya, Mizoram, Manipur, Sikkim and Nagaland - no Intermediate Panchayat, ADC of Meghalaya have started the payment on eGS

Annexure-IV

**Annex refer to in reply to Part(c) of the Lok Sabha Unstarred Question No. 1652 to be answered on 10/02/2026 regarding Rashtriya Gram Swaraj Abhiyan
Year-wise and State/UT- wise status of computers approved under revamped RGSA**

Sl. No.	State/ UTs	2022-23	2023-24	2024-25
1	Andhra Pradesh	500	0	1422
2	Arunachal Pradesh	800	0	400
3	Assam	500	0	687
4	Bihar	267	0	2000
5	Chhattisgarh	0	600	5896
6	Goa	0	0	0
7	Gujarat	0	0	0
8	Haryana	0	0	1363
9	Himachal Pradesh	334	0	0
10	Jammu & Kashmir	318	1000	0
11	Jharkhand	240	0	2066
12	Karnataka	0	0	0
13	Kerala	0	0	0
14	Madhya Pradesh	0	0	289
15	Maharashtra	0	0	945
16	Manipur	60	0	81
17	Meghalaya	1177	500	0
18	Mizoram	591	0	0
19	Nagaland	244	0	151
20	Odisha	0	50	100
21	Punjab	0	0	8334
22	Rajasthan	1554	0	0
23	Sikkim	185	50	0
24	Tamil Nadu	0	0	1594
25	Telangana	1812	0	1640
26	Tripura	475	0	0
27	Uttar Pradesh	3145	0	0
28	Uttarakhand	0	500	3760
29	West Bengal	0	0	112
30	Andaman & Nicobar	0	0	0
31	The Dadra & Nagar Haveli And Daman & Diu	0	0	4
32	Lakshadweep	0		0
33	Ladakh	63	60	4
34	Puducherry	0	0	0

Total	12265	2760	30848
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Annexure-V

Annex refer to in reply to Part(d) of the Lok Sabha Unstarred Question No. 1652 to be answered on 10/02/2026 regarding Rashtriya Gram Swaraj Abhiyan

State/UT-wise Gram Panchayat Development Plan (GPDP) uploaded on e-GramSwaraj for the Plan year 2025-26

Sl. No.	States/UTs	Total Number of Gram Panchayats & Equivalent	GPDP uploaded
1	Andaman And Nicobar Islands	70	69
2	Andhra Pradesh	13326	13320
3	Arunachal Pradesh	2108	2093
4	Assam	2664	2255
5	Bihar	8053	8053
6	Chhattisgarh	11693	11647
7	Goa	191	191
8	Gujarat	14619	14563
9	Haryana	6230	6221
10	Himachal Pradesh	3615	3608
11	Jammu And Kashmir	4291	4291
12	Jharkhand	4347	4343
13	Karnataka	5949	5941
14	Kerala	941	941
15	Ladakh	193	191
16	Lakshadweep	10	0
17	Madhya Pradesh	23011	22978
18	Maharashtra	27994	27909
19	Manipur	3810	161
20	Meghalaya	0	0
21	Mizoram	855	812
22	Nagaland	1327	0
23	Odisha	6794	6793
24	Puducherry	108	0
25	Punjab	13236	13172
26	Rajasthan	13129	11173
27	Sikkim	199	199
28	Tamil Nadu	12482	12441
29	Telangana	12849	10548
30	The Dadra And Nagar Haveli And Daman And Diu	50	38
31	Tripura	1194	1193
32	Uttarakhand	7817	7763
33	Uttar Pradesh	57695	57691
34	West Bengal	3339	3337
Total Count		264189	253935

Source: As per eGS Portal as on 29th January, 2026 (<http://egramswaraj.gov.in>)
